

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 196 of 1997
MA 539 of 2000

Date of order : 31.7.2001

Present : Hon'ble Mr. D. Purkayastha, Member(J)

Hon'ble Mr. V.K.Majotra, Member(A)

CHANDRANATH MUNDA
VS
UNION OF INDIA & ORS

For the applicant : None

For the respondents : None

O R D E R

When the matter is called on for the second time at 12.50 PM,
none appears on either side. The OA along with the MA stand dismissed
for default.

V.K.Majotra

MEMBER(A)

D.Purkayastha

MEMBER(J)